F.No. 01(03)/Roster/CESTAT/2025/Part-II

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.07.2025

ORDER NO. 120 of 2025 (REVISED)

Hon'ble President is pleased to partially modify the roster order no. 107 of 2025 for

CESTAT. Chandigarh on 07.07.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On	Ms. Binu Tamta, Hon'ble Member (Judicial) and	Recused matters:
07.07.2025	Mr. P. Anjani Kumar, Hon'ble Member (Technical)	E/1686/2012, E/1422/2012, E/2840 to
	,	2842/2011, E/60108 to 60109/2013
		and E/60044/2023

Note:

- No adjournment will be granted in the above matters.
- 2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh /Bar Association, Chandigarh /O/o Commissioner (AR), Chandigarh/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar